

## PENDENCY REPORT AS ON 14-11-2022

SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	2942
2	ADMLS-Admiralty Suits.	11
3	AHO-Appeal Against High Court Order.	29
4	Application Us 34 of the Act involving International Commercial Arbitration	1
5	ARBA-Appeals under Indian Arbitration Act.	219
6	ARBP-Petitions under Indian Arbitration Act.	47
7	AS-Admiralty Suit.	1
8	BLAPL-Bail Application.	4624
9	CEREF-Reference under Central Excise Act.	1
10	CMAPL-Miscellaneous Applications.	2942
11	CMPAT-Company Act.	83
12	CMP-Civil Miscellaneous Petition	2494
13	COA-Appeals against judgement in Comp.Pet.	20
14	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
15	CONTAC-Appeals against orders in Civil Contempt	14
16	CONTAR-Appeals against orders in Crl.Cont.mater	1
17	CONTC-Cotempt of Court Cases (Civil contempt)	9496
18	Contempt Petition in Berhampur Bench	2
19	Contempt Petition in Bhubaneswar Bench	234
20	Contempt Petition in Cuttack Bench	349
21	Contempt Petition in Sambalpur Bench	4
22	CONTR-Proceeding relating to Criminal Contempt	165
23	COPET-Original Petition (Companies Act.)	127
24	CRA-Criminal Appeals	987
25	CRLA-Appeal against Judgement/Sentence.	10644
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1468
27	CRLMA-Other Miscellaneous Application.	781
28	CRLMC-Appl.under Sec.482 Cr.P.C.	8088
29	CRLMP-Criminal Miscellaneous Petition	1249
30	CRLREV-Criminal Revision.	9347
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	164
34	CRREV-Criminal Revision	236
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	15
39	CVRVW-Civil Review.	19
40	DSREF-Confirmation under Sec.336 Cr.P.C.	3
41	EC-Execution Case.	1
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	26
44	EXFA-Execution First Appeal.	2
45	EXOS-Execution Application.	4

46	EXP-Execution Petition.	27
47	FA-First Appeal	1085
48	FAO-First Appeal from Orders.	3298
49	FA(OS)-FA from Judgement in original suits.	1
50	GA-Government Appeals	112
51	GCRLA-Government Appeals	417
52	GUAP-Pet. under Guardianship and Wards Act.	6
53	IP(M)-Main Petition (Insolvency ACT.)	1
54	ITA-Appeals Income-tax	292
55	JCRA-Jail Criminal Appeals	13
56	JCRLA-Jail Criminal Appeal	1144
57	JCRLRV-Jail Criminal Revision.	11
58	JCRMC-Jail Criminal Misc.Case.	1
59	LAA-Appeals (Land Acquisition Act)	943
60	LAREF-References (Land Acquisition Act)	1
61	LPA-Letters Patent Appeals.	24
62	MACA-Motor Accident Appeals.	5749
63	MAC-Motor Accident Claims.	1
64	MA-Miscellaneous Appeals	54
65	MATA-Matrimonial Cases (Appeals)	1029
66	MFA-FA against Spl. Jurisdiction Cases.	5
67	MJC-Misc.Judicial Case.	59
68	MSA-SA from judgements in Misc. Cases.	96
69	OCRMC-Original CrI. Miscellaneous Case	97
70	OJC-Original Jurisdiction case (Writ)	935
71	OREF-References.	1
72	OS-Original Suit.	1
73	OTAPL-Other Tax Applications.	117
74	OTC-Other Tax Case.	1
75	OVTA-Tax Appeal Under OVAT ACT.	1
76	RCFA-First Appeals(Rent Control Matters)	1
77	Review Petition in Berhampur Bench	1
78	Review Petition in Bhubaneswar Bench	94
79	Review Petition in Cuttack Bench	124
80	Review Petition in Sambalpur Bench	1
81	RFA-FA from Judgement and Decree in Suit	2128
82	RPFAM-Revision US 19 of Family Court Act.	1612
83	RSA-Second Appeal from Judgement and Decree.	6728
84	RVWPET-Review Petition.	2180

85	SAO-Second Appeal from Appellate Order.	222
86	SA-Second Appeal	2156
87	SCLP-Pet.for leave to appeal to Supreme Court	1
88	SJC-Special Jurisdiction Case (Tax Matters)	166
89	SM-Suo Motu.	43
90	SPA-Sp.Appeal before DB ...	1
91	STAPL-Appl.for direction to make a reference.	1
92	STREV-Sales Tax Revision.	812
93	TA-Tax Appeal	11
94	TEST-Testamentary Cases.	1
95	TREV-Tax Revesion	31
96	TRPCRL-Transfer Pet.for transfer a Crl.Proc.	297
97	TRP(C)-Transfer Petition under Sec.14 Cr.P.C.	898
98	WA-Appeals before DB against SB Judgement	3581
99	WPC(OAB)-Original Application in Berhampur Bench	33
100	WPC(OAC)-Original Application in Cuttack Bench	4928
101	WPC(OA)-Original Application in Bhubaneswar Bench	2043
102	WPC(OAPC)-Original Application (Provisional) in Cuttack Bench	128
103	WPC(OAPPC)-Original Application Permission Petition in Cuttack	61
104	WPC(OAS)-Original Application in Sambalpur Bench	111
105	WPCRL-Pet.UA.226 for Writ of Habeas Corpus.	358

106	WPC(TAC)-Transfer Application in Cuttack Bench	103
107	WPC(TA)-Transfer Application in Bhubaneswar Bench	8
108	WPC(T)-Temporary Number in Bhubaneswar	16
109	WP(C)-Writ Petition under Art.226 and 227.	67010
<b>Grand Total</b>		<b>168298</b>